

Name of the corporate debtor: Laxmiramuna Investments Private Limited														
Date of commencement of CIRP: 02/01/2025 (order received / uploaded on 06/01/2025)														
List of creditors as on 05/07/2025														
Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Disha Land Developers Private Limited	20/01/2025	16,999,097	16,499,097	Unsecured FC	-	-	No	21.49%	-	-	500,000	-	Legal charge of 5,00,000, No documents / proof provided, thus not admitted
2	Syrupy Trading Private Limited	15/10/2025	30,030,854	30,002,893	Unsecured FC	-	-	No	39.08%	-	-	27,961	-	Excess interest claimed of Rs. 27,961/- is not admitted
			47,029,951	46,501,990		-	-		60.57%	-	-	\$27,961	-	
Notes: The claims are admitted on basis of verification based on the data / documents shared by the claimant and documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly post verification of additional details / documents the amount is classified as admitted and not admitted.														